

**AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL**

**APPEAL No. 06/2012**

**(with I.A. No. 10 of 2012 & 15/2013)**

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the Order dated 20.04.2012 passed by the Airports Economic Regulatory Authority of India)

**CORAM**

**Hon'ble Mr. Justice V.S. Sirpurkar**  
**Chairman**

**Hon'ble Mr. Rahul Sarin**  
**Member**

**Hon'ble Mrs. Pravin Tripathi**  
**Member**

**In the matter of :**

**Federation of Indian Airlines (FIA)**

**...Appellant**

**V/s.**

**AERA & Anr. (DIAL)**

**... Respondents**

**Appearance:**

Mr. U.U. Lalit, Senior Advocate with Ms. Poonam Verma, Ms. Divya Chaturvedi and Mr. Jibran Tak, Advocates for the Appellant.

Mr. Atul Nanda, Senior Advocate with Mr. Naresh Kaushik, Ms. Rameeza Hakeem & Mr. Priyadarshi Gopal, Advocates for AERA.

Mr. Gopal Jain with Mr. Ankur Sood & Mr. Kaushik Laik, Advocates for DIAL

Ms. Anjana Gosain, Advocate for UOI(MCA)

Mr. Sukumar Pattjoshi, Sr. Advocate with Ms. Amrita Panda, Advocates for AAI.

**ORDER**

**22<sup>nd</sup> January, 2014**

Heard at length.

Arguments remain inconclusive. List alongwith connected matters for hearing on **23<sup>rd</sup> January, 2014**.

**( Justice V.S. Sirpurkar )**  
**Chairman**

**( Rahul Sarin )**  
**Member**

**( Pravin Tripathi )**  
**Member**

**AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL**

**APPEAL No. 11/2012**

**(with I.As. No.11 & 21 of 2012)**

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the order dated 20.04.2012 passed by the Airports Economic Regulatory Authority of India)

**CORAM**

**Hon'ble Mr. Justice V.S. Sirpurkar  
Chairman**

**Hon'ble Mr. Rahul Sarin  
Member**

**Hon'ble Mrs. Pravin Tripathi  
Member**

**In the matter of :**

**Lufthansa German Airlines & Ors.**

**...Appellants**

**Vs.**

**AERA & Anr. (DIAL)**

**.... Respondents**

**Appearances :**

Mr. A.S. Chandio, Sr. Advocate with Ms. Neelam Rathore, Ms. Sarika Gandhi, Mr. Vikramjeet, Priyanka Ravi and Syed Amber, Advocates for the Appellants.

Mr. Atul Nanda, Senior Advocate with Mr. Naresh Kaushik, Ms. Rameeza Hakeem & Mr. Priyadarshi Gopal, Advocates for AERA

Ms. Anjana Gosain, Advocate for UOI(MCA)

Mr. Sukumar Pattjoshi, Sr. Advocate with Ms. Amrita Panda, Advocates for AAI.

Mr. Gopal Jain with Mr. Ankur Sood, Advocates for DIAL.

**ORDER**

**22<sup>nd</sup> January, 2014**

List alongwith connected matters for hearing on **23<sup>rd</sup> January, 2014**.

**( Justice V.S. Sirpurkar )  
Chairman**

**( Rahul Sarin )  
Member**

**( Pravin Tripathi )  
Member**

**AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL**

**APPEAL No. 10/2012**  
**with I.A. No.14 & 35 of 2012**

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the order dated 20.04.2012 passed by the Airports Economic Regulatory Authority of India)

**CORAM**

**Hon'ble Mr. Justice V.S. Sirpurkar**  
**Chairman**

**Hon'ble Mr. Rahul Sarin**  
**Member**

**Hon'ble Mrs. Pravin Tripathi**  
**Member**

**In the matter of :**

**Delhi International Airport Pvt. Ltd. (DIAL)**

**...Appellant**

**V/s.**

**AERA & Ors.**

**.... Respondents**

**Appearances :**

Mr. Gopal Jain with Mr. Ankur Sood & Mr. Kaushik Laik, Advocates for the Appellant.

Mr. Atul Nanda, Senior Advocate with Mr. Naresh Kaushik, Ms. Rameeza Hakeem & Mr. Priyadarshi Gopal, Advocates for AERA.

Ms. Poonam Verma with Ms. Divya Chaturvedi and Mr. Jibran Tak, Advocates for Respondent No.2 (FIA)

Ms. Neelam Rathore with Ms. Sarika Gandhi, Mr. Vikramjeet and Syed Amber, Advocates for Lufthansa German Airlines & Ors.

Ms. Anjana Gosain, Advocate for UOI(MCA)

Mr. Sukumar Pattjoshi, Sr. Advocate with Ms. Amrita Panda, Advocates for AAI.

**ORDER**  
**22<sup>nd</sup> January, 2014**

List alongwith connected matters for hearing on **23<sup>rd</sup> January, 2014.**

**( Justice V.S. Sirpurkar )**  
**Chairman**

**( Rahul Sarin )**  
**Member**

**( Pravin Tripathi )**  
**Member**

**AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL**

**APPEAL No. 12/2012**

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the Order dated 20.04.2012 passed by the Airports Economic Regulatory Authority of India)

**CORAM**

**Hon'ble Mr. Justice V.S. Sirpurkar**  
**Chairman**

**Hon'ble Mr. Rahul Sarin**  
**Member**

**Hon'ble Mrs. Pravin Tripathi**  
**Member**

**In the matter of :**

**International Air Transport  
Association (India) Pvt. Ltd. (IATA)**

**...Appellant**

**V/s.**

**AERA & Anr. (DIAL)**

**.... Respondents**

**Appearance:** Mr. Nishant Menon with Mr. Prince Pawaiya, Advocates for the Appellant.

Mr. Atul Nanda, Senior Advocate with Mr. Naresh Kaushik, Ms. Rameeza Hakeem & Mr. Priyadarshi Gopal, Advocates for AERA.

Mr. Gopal Jain with Mr. Ankur Sood, Advocates for DIAL

Ms. Anjana Gosain, Advocate for UOI(MCA)

Mr. Sukumar Pattjoshi, Sr. Advocate with Ms. Amrita Panda, Advocates for AAI.

**ORDER**

**22<sup>nd</sup> January, 2014**

List alongwith connected matters for hearing on **23<sup>rd</sup> January, 2014**.

**( Justice V.S. Sirpurkar )**  
**Chairman**

**( Rahul Sarin )**  
**Member**

**( Pravin Tripathi )**  
**Member**